

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.181/MP/2017

Subject : Petition for Signing of Long Term Access Agreement and Grant of Regulatory Approval for execution of the Transmission System associated with Shongtong Karcham HEP.

Date of Hearing : 16.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondent : Himachal Pradesh Power Corporation Limited

Parties present : Shri R. P. Padhi, Power Grid
Shri Prashant Kumar, Power Grid

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed seeking Regulatory Approval under Regulations 3 and 4 of the Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010 for execution of the Transmission System associated with Shongtong Karcham, HEP.

2. After hearing the representative of the petitioner, the Commission admitted the petition and directed to issue notice to the respondent.

3. The Commission directed the petitioner to serve copy of the petition on the respondent immediately, if not served already. The Commission directed the respondent to file its reply, on or before 31.1.2018, with an advance copy to the petitioner, who may file the rejoinder, if any, on or before 16.2.2018. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on this account.

4. The petition shall be listed for hearing on 27.2.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**